

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 106
(IB)-1781(ND)2018
IA/69/2021 IA-4507/2020 IA4508/2020

IN THE MATTER OF:

M/s. Indu Kumar &Ors. ... Applicant/Petitioner

Versus

M/s. Saha Infratech Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 12.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA, SHRI. L. N. GUPTA,
HON'BLE MEMBER (J)

HON'BLE MEMBER (T)

PRESENTS:

Ms. Divya Joshi, Advocate for applicant in IA no. 69/2021

Mr. Sindhu Sinha, Advocate for the Applicant in I. A No. 4412 of 2020

ORDER

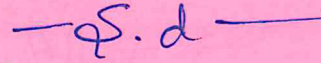
IA/69/2021: List this IA along with IA 3371/2020, which has already been fixed for hearing on 18th January 2021.

IA/4507/2020 : List this IA along with IA 3371/2020 on 18th January 2021.

IA/4508/2020 : List this IA along with IA 3371/2020 on 18th January 2021.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)